

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

**Dis. No. 4471/ADM/DCK Dt.27.12.2023**

District :: Khammam

Smt. K. Uma Devi, I Addl. DJ, Khammam
Sri Md. Abdul Javeed Pasha, Prl. SCJ, Khammam
Sri Thumma Shiva, Advocate
Sri K. Trinath, Superintendent-cum-District System Administrator, Khammam
Sri K. Phaninder, Junior Assistant